

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-334-2020

Shivaji Ramchandra Patil ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. Sarvadnya Patil, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for Respondent Nos.1 and 2.

Mr. K. Kerkar, Advocate for Respondent No.3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 7th December, 2020

P.C.

Leave is granted to amend the petition. Amendment to be carried out within a period of one week from today. The copies of the amended petition to be served upon the Respondents. In case the Respondents wish to file any further reply they are granted liberty to do so.

2. Stand over to 5th January, 2021.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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